

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4176
TO BE ANSWERED ON 13.12.2019

SMART ANGANWADIS IN KERALA

4176. DR. SHASHI THAROOR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the relevant information on Integrated Child Development Services and Anganwadi;
- (b) the current total number of non-functional Anganwadi Kendras in India, State/UT-wise;
- (c) the steps being taken to make them functional;
- (d) the detailed information on the 'Smart Anganwadi Project';
- (e) whether Thiruvananthapuram has been chosen to host first "smart" Anganwadi in State of Kerala; and
- (f) if so, the details of financial assistance towards the said project and the projected developments in the Kendra?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The Anganwadi Services (earlier known as Integrated Child Development Services scheme) is a unique programme for early childhood care and development. It offers a package of six services, viz. Supplementary Nutrition, Pre-School Non-Formal Education, Nutrition and Health Education, Immunization, Health Check-Up and Referral Services. The beneficiaries under the Scheme are children in the age group of 0-6 years, pregnant women and lactating mothers. The objectives of the scheme are to improve the nutritional and health status of children in the age-group of 0-6 years; to lay the foundation for proper psychological, physical and social development of the child; to reduce the incidence of mortality, morbidity, malnutrition and school dropouts; to achieve effective co-ordination of policy and implementation amongst the various departments to promote child development; and to enhance the capability of the mother to look after the normal health and nutritional needs of the child through proper nutrition and health education. These services are delivered through 13.77 lakh operational Anganwadi Centres. At present, there are 836.25 lakh beneficiaries availing these services as on 30.06.2019.

(b) State-wise statement indicating the number of sanctioned, operational and non-operational Anganwadi Centres across the country is at **Annexure-I**.

(c) This Ministry has been writing to States/UTs from time to time to operationalise the non-operational AWCs. They have been advised to re-assess their requirement of Anganwadi Centres (AWCs). States/UTs have also been authorized on 1st December, 2014 to relocate AWCs after taking into consideration the conditions stipulated therein.

(d) to (f) As per the information received, for the overall physical and mental development of children, Government of Kerala intends to construct Anganwadi Buildings as Smart Anganwadi; the first being in Thiruvananthapuram District at Poojappura, with better amenities for children. The State Government has designed six types of plans for Smart Anganwadi Buildings on the basis of the availability of land. It has provision for Class Rooms, Dining Hall, Kitchen, Store Room, Creative Zone, Indoor and Outdoor Play area. The State Government has sanctioned Rs. 44.94 lakh for constructing the first Smart Anganwadi in Thiruvananthapuram District.

Annexure referred to in Lok Sabha USQ No. 4176 for 13.12.2019 regarding "Smart Anganwadis in Kerala"

Annexure-I

S.No	State/UTs	No. of Anganwadi Centres		
		Sanctioned	Operational	Non-Operational
1	Andhra Pradesh	55607	55607	0
2	Telangana	35700	35634	66
3	Arunachal Pradesh	6225	6225	0
4	Assam	62153	62153	0
5	Bihar	115009	104090	10919
6	Chhattisgarh	52474	51301	1173
7	Goa	1262	1262	0
8	Gujarat	53029	53029	0
9	Haryana	25962	25962	0
10	Himachal Pradesh	18925	18925	0
11	Jammu & Kashmir	31938	29599	2339
12	Jharkhand	38432	38432	0
13	Karnataka	65911	65911	0
14	Kerala	33318	** 33114	204
15	Madhya Pradesh	97135	97135	0
16	Maharashtra	110486	110219	267
17	Manipur	11510	11510	0
18	Meghalaya	5896	5896	0
19	Mizoram	2244	2244	0
20	Nagaland	3980	3980	0
21	Odisha	74154	72587	1567
22	Punjab	27314	27289	25
23	Rajasthan	62010	61974	36
24	Sikkim	1308	1308	0
25	Tamil Nadu	54439	54439	0
26	Tripura	10145	9911	234
27	Uttar Pradesh	190145	187997	2148
28	Uttarakhand	20067	20067	0
29	West Bengal	119481	116227	3254
30	A & N Islands	720	720	0
31	Chandigarh*	450	450	0
32	Delhi*	10897	10897	0
33	Dadra & N Haveli	302	302	0
34	Daman & Diu	107	107	0
35	Lakshadweep	107	107	0
36	Puducherry	855	855	0
	All India	13,99,697	13,77,465	22,232

* 253 AWCs and 50 AWCs surrendered by NCT of Delhi and Chandigarh Administration respectively

** Number of operational AWCs as reported by State Govt. of Kerala (As on 10.12.2019)